

President, and if he sends it to the President, what is our jurisdiction. Of course, the President has to act in consultation with the Ministers or on the advice of the Ministers, but how far I can ask the Minister to produce a document which is given only to the President—these are matters of far-reaching consequences. I shall certainly give my ruling before we start tomorrow, and in case I give a ruling favourably, that is that the report ought to be presented to the House, then I will give directions.

Mr. Speaker: I shall look into this matter.

Shri Yajnik: May I request that the ruling should be given this evening, before the end of the day, so that the report may be circulated by tomorrow morning when we meet to discuss this matter? Otherwise we shall be in the dark altogether.

Mr. Speaker: I shall try.

Shri Manay: May I know whether you are giving your ruling by this evening.

Mr. Speaker: I am not going to give my ruling this evening. Hon Members must know their limitations. They cannot impose restrictions on me.

Shri Yajnik: This is only a suggestion

Mr. Speaker: I understand it. I know that it is coming up tomorrow. I would like to look into it. I am spending the time here. So, what is the meaning of making suggestion after suggestion? I could understand if one suggestion is given by Shri Yajnik. But another hon. Member gets up and says, 'You must give your ruling'. I would not give.

WRITTEN ANSWERS TO QUESTIONS

Fertilizer Plant at Rourkela

*1193. { Shri T. B. Vittal Rao:
Sardar Iqbal Singh:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the

reply given to Starred Question No. 608 on the 29th May, 1957 and state:

(a) whether the machinery and equipment for the Fertilizer Plan at Rourkela have since been ordered;

(b) if so, the value of the same; and

(c) from which country they are being imported?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

हिन्दी शब्दों का संकलन

*१२०३. जी० क० भे० मालवीय : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने राज भाषा आयोग को यह सूचित किया था कि सभी पदों तथा प्रशासनिक शब्दों के हिन्दी पर्यायवाची और लगभग १५००० शब्दों को, जिन का विभिन्न मंत्रालयों में उपयोग किया जाता है, ३१ मार्च १९५६ तक अन्तिम रूप दे दिया जायेगा ;

(ख) यदि हा, तो मार्च, १९५६ तक कितना कार्य किया गया ;

(ग) यदि तब तक काम समाप्त नहीं हुआ, तो अक्टूबर, १९५७ तक कितना कार्य किया गया ;

(घ) यह कार्य कब तक पूरा हो जाने की सम्भावना है ; और

(ङ) इसमें यदि कोई विलम्ब आया है, तो उसके क्या कारण हैं ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० सा० मीनाली) :

(क) जी, हाँ ।

(ख) सभी पद-संज्ञा सम्बन्धी, १०००, तथा प्रशासनिक (४०००) शब्द और लगभग १५,५०० दूसरे शब्द, जो विभिन्न मंत्रालयों से सम्बद्ध थे, बनाये गये ।